

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2486 TO BE ANSWERED ON: 13.02.2026

Adequate Supply of Subsidized Fertilizers

2486: SHRI BIDYUT BARAN MAHATO:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken any steps to ensure timely availability and adequate supply of subsidized fertilizers to farmers across the country, particularly during peak sowing seasons and if so, the details thereof, State-wise; and
- (b) whether the Government proposes to introduce any reforms or technological interventions to improve transparency, curb diversion and strengthen the fertilizer subsidy distribution mechanism in the country, State-wise especially in Jharkhand and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

- (a) Following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country, including the State of Jharkhand:
 - (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.
 - (ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
 - (iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).
 - (iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.
 - (v) Regular coordination meetings are held with Ministry of Railways for giving sufficient rakes, priority to fertilizers and for timely evacuation of rakes for States.

(vi) However, the distribution of fertilizers within the State at district level is done by the concerned State government.

Accordingly, the availability of fertilizers viz. Urea, DAP, MOP and NPKS has remained adequate across the States during the Kharif 2025 and ongoing Rabi 2025-26 season. The State-wise information regarding requirement, availability and sales of these fertilizers during the said period is placed at **Annexure**.

(b) The Government of India since the initiation of Kharif 2025 is regularly monitoring the enforcement action taken by State Governments against increasing no of cases of hoarding and diversion of Urea fertilizer. Numerous raids have been conducted across the country with 15,544 show cause notices issued, 6,620 licenses suspended/cancelled and 794 FIRs registered against defaulters. Particularly in Jharkhand, 759 raids have been conducted with 92 show cause notices issued, 25 licenses suspended/cancelled and 11 FIRs registered against defaulters. Any violation of fertilizer control order invokes both penal action of punishment from 3 month to 7 years and administrative action of cancellation/ Suspension of authorization letter.

To ensure transparency, the Direct Benefit Transfer (DBT) in Fertilizers mechanism has been implemented. Under 'DBT in Fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer companies, on actual sales to the beneficiaries based on Aadhar authentication through POS devices installed at each retail shop. Accordingly, all farmers including those in the state of Jharkhand are being supplied fertilizers at the subsidized rates on no-denial basis. Funds are not allocated or disbursed in a district-wise or State-wise manner. Fertilizer companies generate/submit weekly subsidy claims based on PoS recorded sales, which are processed in a chronological manner on a First-In-First-Out (FIFO) basis, subject to completeness of claims, with a view to ensuring effective monitoring, timely settlement and efficient fund management. Further, for digital management of fertilizer subsidy payments at a large scale, the Government has introduced an integrated e-bill system. This digital system is aimed at reducing manual and paper-based processes, accelerating the payment workflow, and enhancing transparency and accountability in the subsidy payment process.

Department of Fertilizers has put a ceiling of 50 bags of subsidized fertilizers per buyer per month. Additionally, a monthly list of 'Top 20 buyers' of each district is made available in the iFMS log-in of respective district magistrates for taking necessary action at their end. Besides, Department of Fertilizers has also developed a dashboard which can be accessed by authorized users at <https://urvarak.nic.in>. The dashboard is developed to facilitate easy monitoring by various Stake holders viz. State Agriculture Departments, District Collectors and State Marketing Federations. The State Governments are also monitoring the availability and supply of fertilizers through iFMS and e-Urvarak Dashboard portals.

STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING ONGOING RABI 2025-26 (TILL 08.02.26) (ANNEXURE)													
Fig. in Lakh T													
S. No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales									
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	7.20	8.98	7.63	1.99	3.49	2.63	0.74	1.17	0.67	7.93	10.97	7.52
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.22	1.78	1.46	0.22	0.64	0.35	0.29	0.31	0.13	0.27	0.29	0.16
5	Bihar	11.30	13.01	11.49	3.64	5.57	4.11	1.41	1.67	1.23	3.37	5.27	3.20
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	2.66	3.06	1.60	0.97	1.83	0.80	0.41	0.49	0.09	0.51	1.33	0.24
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.12	0.11	0.09	0.03	0.02	0.02	0.01	0.00	0.00	0.02	0.00	0.00
11	Goa	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.01
12	Gujarat	11.60	12.74	11.33	2.47	3.10	2.43	0.55	0.71	0.46	3.91	4.80	3.13
13	Haryana	10.23	12.21	10.59	2.61	3.21	2.42	0.21	0.32	0.11	1.03	0.50	0.23
14	Himachal Pradesh	0.30	0.51	0.34	0.01	0.03	0.02	0.03	0.02	0.01	0.24	0.22	0.13
15	Jammu and Kashmir	0.33	0.73	0.37	0.16	0.34	0.14	0.04	0.12	0.01	0.01	0.01	0.00
16	Jharkhand	0.94	1.36	0.91	0.25	0.55	0.39	0.02	0.04	0.01	0.25	0.43	0.20
17	Karnataka	5.46	8.17	4.99	1.52	2.93	1.64	0.71	1.38	0.69	5.29	10.95	5.48
18	Kerala	0.51	0.56	0.42	0.07	0.16	0.08	0.40	0.47	0.31	0.51	0.80	0.53
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	22.57	24.94	22.50	7.07	6.97	5.52	0.83	0.95	0.53	10.64	7.54	4.87
21	Maharashtra	8.58	12.61	8.57	2.08	3.88	2.02	1.12	1.50	0.69	9.57	17.64	8.26
22	Manipur	0.07	0.07	0.05	0.01	0.02	0.01	0.03	0.02	0.01	0.01	0.01	0.00
23	Meghalaya	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	1.16	2.28	0.96	0.52	1.19	0.43	0.17	0.36	0.10	0.57	1.41	0.39
27	Puducherry	0.06	0.06	0.05	0.01	0.01	0.00	0.01	0.01	0.00	0.04	0.05	0.03
28	Punjab	13.29	16.42	13.14	4.33	5.47	3.78	0.43	0.63	0.24	1.41	0.95	0.58
29	Rajasthan	14.14	17.81	15.95	3.24	4.32	3.56	0.09	0.14	0.08	1.43	1.70	1.12
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	5.14	6.27	4.95	1.29	1.90	1.29	1.43	1.26	0.83	4.14	5.73	3.83
32	Telangana	7.66	8.86	7.92	1.21	2.31	1.83	0.48	0.84	0.31	5.11	7.68	4.77
33	Tripura	0.06	0.11	0.04	0.01	0.02	0.01	0.03	0.03	0.01	0.01	0.03	0.01
34	Uttarakhand	0.77	1.05	0.86	0.10	0.37	0.20	0.04	0.06	0.02	0.16	0.11	0.07
35	Uttar Pradesh	34.43	43.00	35.41	13.57	15.93	11.01	1.23	1.98	1.13	7.07	10.01	5.93
36	West Bengal	6.20	9.14	6.14	1.58	2.69	1.73	1.74	1.91	1.10	5.80	9.31	5.40
	All India	166.02	205.88	167.82	48.97	66.96	46.44	12.43	16.39	8.80	69.33	97.75	56.09

STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE KHARIF 2025

fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales									
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	6.22	8.71	7.50	2.60	3.43	2.56	0.70	1.33	0.87	6.30	9.35	6.45
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.70	2.68	2.34	0.28	0.52	0.27	0.21	0.41	0.27	0.23	0.36	0.19
5	Bihar	10.32	12.47	10.74	2.20	3.62	1.91	0.50	1.09	0.40	2.50	4.74	2.31
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	7.12	7.87	7.25	3.10	2.52	2.13	0.60	0.84	0.68	1.80	2.48	2.19
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.11	0.12	0.10	0.02	0.03	0.03	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.01	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.03	0.02	0.02
12	Gujarat	11.12	11.83	10.04	3.40	3.18	2.41	0.45	0.71	0.39	2.95	5.93	4.34
13	Haryana	10.07	13.33	11.31	2.83	3.60	2.76	0.28	0.53	0.29	0.37	0.95	0.58
14	Himachal Pradesh	0.33	0.55	0.36	0.01	0.04	0.03	0.00	0.02	0.01	0.15	0.20	0.11
15	Jammu and Kashmir	0.78	1.25	0.91	0.22	0.25	0.21	0.08	0.15	0.12	0.01	0.02	0.02
16	Jharkhand	1.70	2.23	1.91	0.55	0.71	0.46	0.05	0.06	0.03	0.35	0.75	0.51
17	Karnataka	11.17	12.63	11.07	4.00	4.77	3.60	1.30	2.08	1.48	9.90	17.46	13.68
18	Kerala	0.52	0.73	0.59	0.12	0.18	0.11	0.40	0.57	0.47	0.69	0.89	0.64
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	17.42	21.24	18.26	7.50	7.41	5.47	0.50	0.81	0.49	5.00	8.79	6.07
21	Maharashtra	15.52	19.11	15.72	4.60	4.66	3.10	1.20	2.39	1.59	18.00	25.29	18.79
22	Manipur	0.11	0.13	0.12	0.02	0.03	0.02	0.01	0.02	0.00	0.01	0.01	0.01
23	Meghalaya	0.02	0.02	0.02	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.07	0.10	0.09	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	4.30	5.86	5.30	2.00	2.32	1.96	0.60	0.69	0.53	2.40	3.30	2.75
27	Puducherry	0.07	0.08	0.07	0.01	0.01	0.01	0.01	0.01	0.01	0.04	0.05	0.04
28	Punjab	14.92	19.19	15.94	2.85	3.86	2.36	0.50	0.70	0.32	0.50	1.27	0.66
29	Rajasthan	10.52	14.36	11.20	5.10	5.04	4.04	0.10	0.17	0.08	1.50	2.43	1.39
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	4.37	6.07	5.06	1.40	2.01	1.29	0.80	1.33	0.96	4.11	5.50	3.91
32	Telangana	9.80	10.28	9.79	2.40	2.88	2.38	0.55	0.81	0.44	10.00	11.19	8.97
33	Tripura	0.08	0.16	0.09	0.02	0.03	0.02	0.01	0.03	0.01	0.03	0.02	0.01
34	Uttarakhand	1.00	1.35	1.16	0.15	0.38	0.23	0.02	0.07	0.02	0.15	0.13	0.09
35	Uttar Pradesh	39.92	48.93	40.24	10.00	12.45	7.70	1.25	1.64	0.65	5.00	8.36	3.64
36	West Bengal	6.10	9.18	6.00	1.60	2.46	1.28	1.00	1.59	0.81	4.10	7.58	4.13
	All India	185.39	230.51	193.21	56.99	66.38	46.33	11.13	18.08	10.94	76.11	117.09	81.49

